

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 10th December, 2015

No. HC.VII-141/2014/ 5619 /A. In exercise of the powers conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government Notification No.FPC.10/97/Pt.I/231 dated 11.06.2003, the High Court has been pleased to promote the following District and Sessions Judges of the Assam Judicial Service to the post of Selection Grade District and Sessions Judges in the Scale of Pay of Rs. 57700-1230-58930-1380-67210-1540-70290/- (Revised) plus other allowances as admissible under the Rules with effect from the dates shown against their names up to the respective date of their retirement :-

Sl. No.	Name of the Officers	Date of effect of Selection Grade District and Sessions Judge	Period for which arrear benefit of Selection Grade District and Sessions Judge is to be paid
1.	Shri Bishnu Debnath, Member, MACT, Cachar, Silchar	26.03.2015	On and from 26.03.2015
2.	Shri Mrinmoy Kumar Bhattacharjee, Special Judge, CBI, Assam, Guwahati	24.03.2015	On and from 24.03.2015

By Order,
Sd/- M.A. Ali,

REGISTRAR (VIGILANCE)

Memo No. HC.VII- 141/2014/ 5620 - 5643 /A.

Dated 10.12.2015

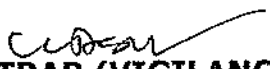
Copy to :-


1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information and necessary action.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati for information and necessary action.

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3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati.
5. The Principal Judge, Family Court, No.I & II, Kamrup (M), Guwahati/ Cachar, Silchar.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, _____
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati.
14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
15. Shri Bishnu Debnath, Member, MACT, Cachar, Silchar.
16. Shri Mrinmoy Kumar Bhattacharjee, Special Judge, CBI, Assam, Guwahati.
17. The Joint Registrar (_____), Gauhati High Court, Guwahati.
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
20. The Administrative Officer (J) _____ Gauhati High Court, Guwahati.
21. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
22. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial), Gauhati High Court, Guwahati.
23. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


REGISTRAR (VIGILANCE)


16/12/2015